

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 3787/2015

M.A. No. 3460/2015

New Delhi, this the 13<sup>th</sup> day of October, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**  
**HON'BLE MR. P.K. BASU, MEMBER (A)**

1. Narayan Ghosh  
(Aged about 37 years)  
S/o Late Shri Pratul Chander Ghosh,  
R/o Nutan Bazar, PO Basistha,  
Guwahati-781029.
2. Prafulla Kumar Sharma  
(Aged about 54 years)  
S/o Shri Madunath Sharma,  
R/o Basistha Nagar,  
Guwahati-781029.
3. Samin Chander Deka  
(Aged about 50 years)  
S/o Shri Haren Chander Deka,  
R/o Vill Bardanga, Batakuchi,  
PO Dhuhibala, Kamrup,  
Guwahati, Assam.
4. Balen Chander Das  
(Aged about 52 years)  
S/o Late Shri Bipen Das,  
R/o 151, Base Hospital Complex,  
PO Basistha,  
Guwahati, Assam-781029.
5. Bhavesh Chander Boro  
(Aged about 50 years)  
S/o Shri Abala Chander Boro,  
R/o PO Amingaoan, PS Jalukbari, Kamrup,  
Guwahati, Assam-781031.
6. Jogen Das  
(Aged about 53 years)  
S/o Shri Raju Das,  
R/o Vill-Pandu, PS Jalukbari, Kamrup,  
Guwahati, Assam-781031.

7. Jivan Chander Deka  
(Aged about 54 years)  
S/o Shri Bhabendra Deka,  
R/o Vill Bengali Basi,  
PO Basistha,  
Guwahati-781029.
8. Barendra Chander Das  
(Aged about 51 years)  
S/o Shri Bama Chander Das,  
R/o Vill. Arunduti, Basistha,  
Guwahati-781029.
9. Nirmal Saikia  
(Aged about 49 years)  
S/o Late Shri Dimbeswar Saikia,  
R/o Dakin Ganesh Nagar, PO Basistha,  
Guwahati-781029.
10. Chanakya Das  
(Aged about 46 years)  
S/o Late Shri Gargo Ram Das,  
R/o 151, Base Hospital Complex,  
PO Basistha,  
Guwahati-781029.
11. Smti Anita Raj Thapa  
(Aged about 46 years)  
D/o Late Shri Lal Bahdur Thapa,  
R/o South Basistha Nagar,  
Guwahati-781029.
12. Paresh Chander Deka  
(Aged about 41 years)  
S/o Late Shri Falik Chander Deka,  
R/o VPO Sariket, Kamrup,  
Assam-781031.
13. Ranjan Thapa  
(Aged about 32 years)  
S/o Shri Dhan Bahadur Thapa,  
R/o 151, Base Hospital Complex,  
PO Basistha,  
Guwahati-29.
14. Soneswar Basumatary  
(Aged about 39 years)  
S/o Shri Penu Ram Boro,

R/o 151, Base Hospital Complex,  
PO Basistha, Guwahati-29.

15. Chabin Das  
(Aged about 51 years)  
S/o Late Shri Maya Ram Das,  
R/o 151, Base Hospital Complex,  
PO Basistha, Guwahati-781029.

..Applicants

(By Advocate: Shri Ranjit Singh)

Versus

Ministry of Defence through

1. Dte. General of Medical Services (Army),  
Adjutant General's Branch,  
Army Headquarters,  
'L' Block, New Delhi-110001.
2. Dte. General of Armed Forces Medical Services,  
Min. of Defence, AHQ,  
'M' Block, New Delhi-110001.
3. Commandant,  
151, Base Hospital, C/o 99 APO.

.. Respondents

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard the learned counsel for the applicants.

2. MA 3460/2015, filed under Rule 4(5)(a) of C.A.T. (Procedure) Rules, 1987 for joining together, is allowed.

3. The applicants, who are working as Group 'D' employees under the respondents, filed the present O.A. seeking the following relief(s):

- (i) Issue an appropriate order or directions to the respondent to immediately continue/release the

HPCA/PCA to the Applicants wef November 2005 as several other similarly placed persons are getting the HPCA/PCA in similar hospitals/Medical Establishments.

- (ii) To grant all consequential benefit/relief to the applicants and to pass any further order(s) as this Hon'ble Court may deem fit and proper in the facts and circumstances of the case.

4. It is submitted that the applicants made number of representations ventilating their grievances, including Annexure A-10, said to have been sent to the respondents on 21.04.2015. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the Annexure A-10 representation of the applicants and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. However, it is made clear that this order shall not be construed as condoning the period of delay or exempting the applicants from any requirement of law. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(P.K. BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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